

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 112
(IB)-1456/ND/2018**

Under Section: 9 of IBC.

In the matter of:

Jatalia Global Ventures Limited

....Applicant

Vs.

Gokul Exim Private Limited

...Respondent

Order delivered on 29.05.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Aditya Sharma, Adv.
Mr. Ayush Jain, Adv.

For the Respondent

: Mr. Harmanpreet Singh Kohli, Adv.

ORDER

Due to paucity of time, matter adjourned to 30.07.2019p

**Sd/-
(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh